

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**FAO-607-2020 (OSM)**

Mohit Thukral

..... Appellants

V/s

General Public and Ors.

..... Respondents

**Respondent No 1:- General Public.**

**2:- Abhishek Diwan S/o Sh. C. P. Diwan  
R/o N-362 Mafled Garden, Gurugram, Haryana.**

**3:- Abhinav Diwan S/o Sh. C. P. Diwan R/o N-  
362 Mafled Garden, Gurugram, Haryana.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 2(i) CPC against him to appear in this Court on **28.10.2021(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on  
18<sup>th</sup> August 2021.

*Veang*  
18/8/21  
Superintendent (Judl.),  
for Registrar (Judicial)  
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